

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 329 of 2013

Dated : 28th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**PTC (India) Ltd. ... Appellant(s)
Versus**

**Punjab State Electricity
Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ravi Kishore

**Counsel for the Respondent(s) : Ms. Shikha Ohri
Ms. Ruth Elwin for R.1
Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R.2**

ORDER

Mr. Anand K. Ganesan, the learned counsel appearing for the Respondent No.2 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 15.03.2014 after serving copy on the other side.

Post the matter for hearing on **03.04.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt